

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1727
(TO BE ANSWERED ON 13.02.2019)

ROTATIONAL TRANSFER POLICY

1727. SHRI GANESH SINGH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Central Vigilance Commission (CVC) has issued instructions for effective and rotational transfer of officials and staff posted in sensitive positions in the year of 1999, 2001, 2008 and 2012 respectively and if so, the details thereof;
- (b) whether CVC has asked the Government to identify the sensitive posts and staff working in these posts and also to ensure that they are strictly rotated after every two/three years to avoid developing vested interests;
- (c) if so, the details thereof along with rotational transfer's details since last three years;
- (d) whether DoPT has identified the sensitive posts and have/had been effecting rotational transfers in the Ministry; and
- (e) if so, the details thereof, post-wise since last three years and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): The Central Vigilance Commission (CVC) has issued instructions vide letter No. 98/VGL/60 dated 15.04.1999 and 02.11.2001, and circular No. 004/VGL/90 dated 01.05.2008 and 04.01.2012 for effecting rotational transfers of officials and staff posted in sensitive positions in each organization.

As per the above instructions, all Ministries/ Departments/Organizations and Chief Vigilance Officers (CVOs) are to identify sensitive posts and staff working in these posts; and also to ensure that such staff/officials are rotated after every two/three years to avoid developing vested interests.

The CVC has informed that identification of sensitive posts and effecting rotational transfers is a continuous process and the CVOs of the organizations are required to ensure strict implementation of the instructions.

(d) & (e): In Department of Personnel and Training (DoPT), 19 Sections/seats have been identified for the purpose of rotation of staff/officials working in sensitive posts in compliance of instructions from CVC. The transfers of staff/officials posted in such Sections/seats are done as per above-mentioned instructions.

A total of 37 staff/officials have been transferred in compliance with the above-mentioned Rotational Transfer guidelines of CVC during the last three years.
